



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 227/2020
O.A. No.1296/2020**

This the 1st day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Rahul Shrotriya, aged about 43 years,
S/o Sh. Ram Dular Shrotriya,
R/o H.No. 4M 803 AWHO,
Greater NOIDA

...Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Sh. Vijay Kumar Dev,
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi-110002.
2. Sh. Santosh D.Vaidya,
Chairman,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi.
3. Sh. Udit Prakash Rai,
Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-110054.

...Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

It is represented that the Hon'ble High Court of Delhi stayed the proceedings in the contempt case. We, therefore, close the CP, leaving it open to the applicant to pursue the remedies, depending upon the outcome of the Writ Petition.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

lg/sunil/rk/mbt/